AND THE MINITER OF WORKS HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) The details of gene-

1333 ral pool accommodation under consgruotion in Delhi/New Delhi are given below:

		**				and the second s				
Locations		$\{s_{ij}, s_i, s_i\}_{i=1}^{n}$				Турев				. 21
* * * * * * * * * * * * * * * * * * *		<b>'</b> :				I	11	m	IV	Total
Bederpur	•	•	•	•	•1	810	651	414	60	1335
Mehrauli Rd.					ſ					
Masjid Moth	•	•	•	•	•	••	••	360	••	360
Ramakrishnap	ura	m·	• *	٠	•		••		24	24
DIZ Area	•	•	•	•	•	272	680	140		1092
Minto Road	•	•	•	•	•	495	••	330		825
Timarpur	•	•	•	•	•	128	••	••		128
TOTAL	•		•	٠	•	1105	1331	1244	84	3764

(b) 128 quaratres have already been completed. 1739 quarters are likely to be completed during 1977-78.

The remaining quarters are likely to be completed during 1978-79.

(c) and (d). No flats have been reserved for out-of-turn allotment. However, allotment to officers, who are sanctioned out-of-turn allotments on medical grounds, are made to the extent of 5 per cent of the clear vacancies. No general pool flats are reserved as such for allotment to offices who have got their separate pools. Requests from other pools for augmentation of their stock of quarters by transferring quarter from the general pool are considered in exceptional cases on merit, if the percentage of satisfaction is very low as compared to that in the general pool.

## Control Relief to evicted Tribal of Galipur Forest Reserve

3805. SHRI PURNA SINHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether 3,000 plains' tribal indigenous farmers were assured land in Gahpur Forest Reserve in 1972 as being flood and erosion victims and otherwise landless poor people;

- (b) whether the Government of Assam opened the Purvajyoti Farming Corporation but refused membership of the Corporation to the distressed tribal people and on the contrary evicted them during the Emergency in 1975:
- (c) whether some 2,000 of such evictee families were taking shelter under trees and on river sands for 18 months awaiting rehabilitation and then re-entered their old holdings, from where elso they were evicted on May 26 and 29 last without any notice or warning; and
- (d) if so relief the Central Government is going to give these distressed tribal people?

THE MINISTER OF AGRICUL TURE AND IRRIGATION: (SHRI SURJIT SINGH BARNALA): (a) to (d). The information is being collected and the reply will be placed on the Table of the Sabha in due course. 3-23 6175